

अति आवश्यक

राजस्थान सरकार  
विधि एवं विधिक कार्य विभाग  
(राजकीय वादकरण)

क्रमांक: प.8(13)राज/वाद/17

जयपुर, दिनांक 24-5-22

श्री \_\_\_\_\_  
विशिष्ट लोक अभियोजक एनडीपीएस

विषय:- केन्द्रीय पुलिस अकादमी भोपाल (म.प्र.) में दिनांक 11.07.22 से 16.07.22 तक  
"Procedure & Legal Aspects Of Narcotics And Psychotropic  
Substances Course" विषय पर आयोजित होने वाले प्रशिक्षण के संबंध में।  
सन्दर्भ:- केन्द्रीय पुलिस अकादमी भोपाल (म.प्र.) का पत्र दि० 08.04.22

उपरोक्त विषयान्तर्गत सन्दर्भित पत्र द्वारा उप महानिदेशक, केन्द्रीय पुलिस अकादमी भोपाल (म.प्र.) ने अवगत कराया है कि दिनांक 11.07.22 से 16.07.22 तक Procedure & Legal Aspects Of Narcotics And Psychotropic Substances Course विषय पर केन्द्रीय पुलिस अकादमी भोपाल (म.प्र.) में प्रशिक्षण आयोजित किया है।

अतः केन्द्रीय पुलिस अकादमी भोपाल (म.प्र.) में दिनांक 11.07.22 से 16.07.22 तक आयोजित प्रशिक्षण में निम्नांकित विशिष्ट लोक अभियोजक को भाग लेने हेतु मनोनीत किया जाता है। साथ ही उप महानिदेशक, केन्द्रीय पुलिस अकादमी भोपाल (म.प्र.) के पत्र दिनांक 08.04.2022 की छायाप्रति संलग्न कर निर्देशित किया जाता है कि पत्र में वर्णित नियम व शर्तों की पालना सुनिश्चित करते हुए दिनांक 10.07.2022 को केन्द्रीय पुलिस अकादमी भोपाल (म.प्र.) में आवश्यक रूप से उपस्थित होंगे।

क्रसं०	पद नाम	अभियोजक का नाम	मोबाईल नं०	ईमेल आइडी
1	श्री रमेश दशोरा	विशिष्ट लोक अभियोजक (एन.डी. पी.एस.) सं.2, चित्तौडगढ़	941411424	Rameshvhandradashora42@gmail.com
2	श्री मोहम्मद तनवीर आलम	विशिष्ट लोक अभियोजक (एन.डी. पी.एस.), झालावाड	9414284723	malamadv@yahoo.co.in
3	श्री जगदीश कडवासरा	विशिष्ट लोक अभियोजक (एन.डी. पी.एस.), जोधपुर	9414145630	jkarwasra@gmail.com
4	श्री महेन्द्र सिंह निर्भय	विशिष्ट लोक अभियोजक (एन.डी. पी.एस.), कोटा	9887664406	mahendrasinghnirbhyabjp@gmail.com

(अनुपमा राजीव बिजलानी)  
शासन सचिव, विधि

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. उप महानिदेशक, केन्द्रीय पुलिस अकादमी भोपाल (म.प्र.) को सन्दर्भित पत्र के क्रम में।
2. संबंधित न्यायालय।
3. प्रोगामर, विधि विभाग को वेबसाइट पर अपलोड करने हेतु।

(अनुपमा राजीव बिजलानी)  
शासन सचिव, विधि

19/08/21  
44  
26/4



Government of India  
Ministry Of Home Affairs  
Bureau of Police Research & Development  
Central Academy for Police Training, Bhopal  
Kanhaisaiya, PO: Kokta, Bhopal-462022, Telephone, No.0755-2706000-07  
Email.ID: - adindoor-capt@bprdnic.in, omprakash@bprdnic.in.

आज्ञादी :  
अपुन : होत १३

495  
285  
Dir In-sec  
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NO. 48 TRG/P&IANPS/CAPT/BPL/2022-23/02

27 APR 2022  
8716

DATED 08/04/2022

TO  
The Director General of Police (All states & UT's)  
The Director Prosecution (All states & UT's)  
The Director General of CAPF (All CAPF/NCB/CBN/RPF/AR)

SUB: "PROCEDURE & LEGAL ASPECTS OF NARCOTICS AND PSYCHOTROPIC SUBSTANCES"  
COURSE FROM 11<sup>th</sup> July 2022 TO 16<sup>th</sup> July 2022

Sir,  
Central Academy for Police Training, Bhopal, would like to offer COURSE ON PROCEDURE & LEGAL ASPECTS OF NARCOTICS AND PSYCHOTROPIC SUBSTANCES scheduled to be conducted from 11<sup>th</sup> JULY 2022 to 16<sup>th</sup> JULY 2022 for the officers of the rank of DySP to Addl.SP(Police), AC & above (CAPF) & Public Prosecutors.

D.P. 369/22

Course : COURSE ON PROCEDURE & LEGAL ASPECTS OF NARCOTICS AND PSYCHOTROPIC SUBSTANCES  
Duration : One Week (Six Days)  
Location : CAPT, Bhopal  
Number of Participants : 30 Participants  
Last date of nomination : 05<sup>th</sup> July 2022

The following information is provided for better perspective of this course

- COURSE OBJECTIVES** : This course is designed to refresh the knowledge & upgrade the capabilities of the officers working in the field of Drug Law Enforcement .
- COURSE CONTENT** : Course includes following topics : Procedure safe guard during seizure of narcotics drugs ,Search, seizure and arrest in narcotics and psychotropics cases ,Critical analysis of acquittal cases ,Trial court judgment and its analysis regarding NDPS Act Case , Physical examination and analysis of narcotics and psychotropics substances ,Pre Trial investigation and related aspects, Intelligence gathering mechanism against drug syndicates System and Methodology.
- PARTICIPANT CRITERIA** : The criteria are-
  - Should be in the rank of DySP,AC & above & Public Prosicutors..
  - Should not be in the terminal age of retirement /superannuation.
  - Nominations invited for 04 Officers from each state/organization.
- MEDIUM OF INSTRUCTION** : English
- THE CONTACT DETAIL** : email/mobile numbers) of nominated officers may be sent to Director, CAPT, Bhopal on email-directorcaptbhopal@gmail.com . The nominees may be directed to report by 10.07.22 at CAPT Campus Kanhaisaiya, Bhopal (MP).
- DRESS CODE** : The dress order of the trainees are civvies-full suit or full sleeved shirt, tie & trouser with formal shoes for gentlemen, and saree/salwar Kameez/Business suit for ladies. It is requested to direct the detailed participants not to bring their family as well as security aid along with them as Academy has no family accommodation.
- LOCATION** : CAPT is located on Vidisha by-pass road (near Transport Nagar, Kokta) and is about 20 kms from main railway station, Bhopal. In the case of any assistance feel free to contact Sh. Prakash Chand Badolia, Asst. Director at 7070358949, Sh. Omprakash Awlna, Training Officer at 7415275399 and CAPT control room at 0755-2706000.

With warm regards



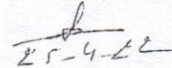
Yours sincerely,

*(Signature)*  
(C P Saxena)  
DIG/Dy. Director (Trg)

496  
286

OFFICE OF THE  
ADDL. DIRECTOR GENERAL OF POLICE  
ARMED POLICE & TRAINING HP, SHIMLA-2  
Endst. No. HOM APT C.3 CAPT(BPR&D)/2022-7026-63 Dated: 25.4.22.

Copy is forwarded to all heads of Police Offices in HP including SV&ACB for information and necessary action. They are requested to send nominations of willing/eligible Police officers as mentioned in this letter along with contact details latest by 10-05-2022 positively to this office.

  
25-4-22

Sanjay Sharma (Supdt-II)  
For Inspector General of Police  
Armed Police & Trg. HP, Shimla-02  
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